

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 354/2005
OA 725/2002

New Delhi, this the 20th day of February, 2006

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)**

Ram Kartar Ex. Peon,
Sales Tax Department
Village Pandwala Khurd,
P.O. Pandwala Kalan
Delhi – 110 043.

... Applicant.

(By Advocate Sh. S.C. Saxena)

VERSUS

1. Smt. S.D. Gamlin
Secretary (Services)
(Services II Department)
Govt. of NCT of Delhi, Player Building,
Near I.T.O., New Delhi.

2. Sh. P.K. Verma
Commissioner
Sales Tax Department,
Bikri Kar Bhawan,
Govt. of NCT Delhi,
I.T.O., New Delhi.

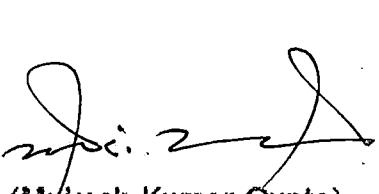
... Respondents.

(By Advocate Shri Ajesh Luthra)

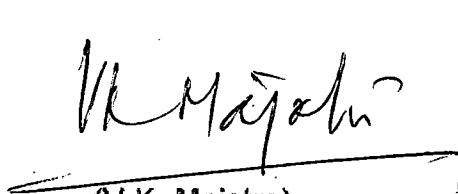
O R D E R (ORAL)

By Hon'ble Mr. V.K. Majotra:-

Learned counsel of the respondents has supplied copy of the revised PPO dated 10.2.2006 to the learned counsel of the applicant. Tribunal's directions have now been complied with. CP is dropped and notices to respondents are discharged. If the applicant is still aggrieved he shall have liberty to resort to legal proceedings.


(Mukesh Kumar Gupta)
Member (J)

/gkk/


(V.K. Majotra)
Vice-Chairman (A)